

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 77 OF 2019

IN THE MATTER OF

MOHAN PRAHLAD BRAHME

V

MEMBER SECRETARY, STATE LEVEL

ENVIRONMENT IMPACT ASSESSEMENT AUTHORITY & ORS.

APPLICANT (S)

RESPONDENT(S)

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A. Suresh Kumar

(Suresh Kumar Adapa)
Scientist'D'
Integrated Regional Office
Ministry of Environment, Forest and
Climate Change
Nagpur

PLACE: NAGPUR
DATED:05.11.2020

REPORT OF THE JOINT COMMITTEE IN COMPLIANCE OF ORDER DATED 20.07.2020 OF THE HON'BLE TRIBUNAL IN THE MATTER OF OA NO. 77/2019 (MOHAN PRAHLAD BRAHME VS. MEMBER SECRETARY, STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY & ORS.

1. Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi, in the matter of OA No. 77/2019 (Mohan Prahlad Brahme Versus Member-Secretary, State Level Environment Impact Assessment Authority & Ors) passed following orders dated 20/7/2020:

"...We constitute a Committee consisting (i) Representative of MoEF&CC, (ii) Representative of CPCB and direct them to inspect the area and report the exact area under construction and in dispute. In case it is found that the area is above 20,000 sq. mts. and within the purview of EC then the Committee immediately serve a notice with regard to no further construction on the site and submit the report immediately to this Tribunal and no occupancy certificate be issued till further order of this Tribunal..."

2. In compliance of the aforesaid orders, the Joint Committee comprising of following representatives of Ministry of Environment, Forest and Climate Change and Central Pollution Control Board held a meeting on 07.08.2020.

- a. Shri Suresh Kumar Adapa, Scientist'D', Regional Office, Ministry of Environment, Forest and Climate Change (MoEF&CC)
- b. Shri Bharat Kumar Sharma, Regional Director, Regional Directorate Pune, Central Pollution Control Board (CPCB)

3. The committee decided that so as to report the exact area under construction (viz. the built up or covered area on all floors put together, including its basement and other service areas, as stipulated vide notification no. S.O. 3252(E) dated 22nd December, 2014, under the Environment (Protection) Act, 1986) during its inspection, there is need of technical support from relevant agency such as Central Public Works Department (CPWD).

Accordingly, local Central Public Works Department (CPWD) office viz. i.e. Ghatkopar (W), Mumbai followed by Chief Engineer (Mumbai-I) of CPWD were requested vide email dated 10/8/2020 and 21/8/2020 respectively to depute technical officials for providing support to the committee constituted by Hon'ble NGT. Office of Chief Engineer (Mumbai-I), CPWD, vide letter dated 25.08.2020, deputed the following officers to provide technical support to the committee:

- (i) Shri. Nitesh Sahu, Architect, O/o Chief Engineer (Mumbai-I), CPWD

(ii) Shri. Damodar S. Boge, Assistant Engineer, O/o EE(Civil), Mumbai-II,
CPWD

4. 2nd meeting of the committee along with the aforesaid nominee officers of CPWD was held through video conference on 01.09.2020 to discuss the way forward for carrying out the measurement of built up area. During the meeting it was decided that :

(a) A surveyor would be required for measurement of the built up area.

(b) In order to save the time, Shri. Damodar S. Boge, Assistant Engineer, O/o EE (Civil), Mumbai-II, CPWD, may identify a surveyor by obtaining quotations from surveyors associated with his office. The surveyor will visit the site and submit quotation with time frame for the preparation of plans/drawings of the built up area as per the site condition of the construction project under reference.

5. The committee along with the officers of CPWD in its 3rd meeting held through video conference during September 08-09, 2020, reviewed the quotations received from surveyors having license from Municipal Corporation of Greater Mumbai (MCGM) and working with CPWD and decided that all floor plan drawings with measurements may be the right way of reporting built up area.

Based on the above quotations, a surveyor was identified who had submitted a period of 25 days (after awarding the work) in reporting built up area with all floor plan drawings (including basements and parking floors, etc.) and measurements. The surveyor's terms & conditions were also been finalised.

6. The committee submitted its interim report to Hon'ble NGT on 10.09.2020 submitting work carried so far and prayer of seeking additional time for completion of the work in compliance of order dated 20.07.2020. Copy of the said interim report is enclosed as **Annexure-I**.

7. Thereafter, CPCB vide letter dated 15.09.2020 issued work order to M/s. Zenmarc Surveys Private Limited for measurement and reporting of built up area with all floor plan drawings (including basements and parking floors, etc.). Copy of the said work order is enclosed as **Annexure-II**.

8. The surveyor M/s. Zenmarc Surveys Private Limited started the work of survey and measurement of built up area on 17.09.2020.

9. The joint committee (MoEF&CC and CPCB with the aforesaid CPWD officials) carried out the inspection of the survey work on 02.10.2020.

10. Thereafter, upon completion of work by the surveyor, the joint committee along with the aforesaid CPWD officials carried out the final inspection of the project site on 30.10.2020 to randomly verify the measurements with on-site measurement and comparing the same with drawings and measurement in report of the Surveyor. It was found that the measurements are matching with the drawings. Copy of report of measurement carried out by the Surveyor is enclosed as **Annexure-III**.

11. The measured constructed built up area details of the project under reference i.e. Slum rehabilitation scheme (SRS) at CTS No.628A and 629C of village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai by M/s. JP Realtors along with M/s. Suraksha Realty are as follows:

a. **Built up or covered area on all floors put together, including its basement and other service areas:**

S.No.	Building	Covered built up construction area (in square meters)
1	Rehab Building (A Wing)	6123.03
2	Sale Building (B Wing)	13078.51
Total		19201.54

b. **Other covered construction areas (Chajjas/Sunshades) which are not service areas:**

S.No.	Building	Area not considered under covered built up construction area (in square meters)
1	Rehab Building (A Wing)	83.39
2	Sale Building (B Wing)	268.94
Total		352.33

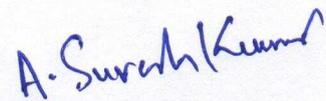
Details of both the above areas of 19201.54 sq m and 352.33 sq, are given in report of the surveyor at **Annexure-III**.

Conclusion:

1. The definition of the built up area as per EIA Notification 2006 and subsequent amendments is as follows:
The term "built up area" for the purpose of this notification the built up or covered area on all floors put together, including its basement and other service areas, which are proposed in the building or construction projects.
2. The built up or covered area on all floors put together, including its basement and other service areas, as per the above definition, of the project under reference i.e. Slum rehabilitation scheme (SRS) at CTS No.628A and 629C of village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai by M/s. JP Realtors along with M/s. Suraksha Realty is found to be 19201.54 sq.m.
3. The committee opines that Chhajjas/Sunshades at various floors, which account to total of another 352.33 sq. m. area and not being service areas, may not be covered under the built up area as defined under the aforesaid EIA Notification 2006 and subsequent notification.
4. The built up area of the project under reference is, therefore, found to be less than 20,000 sq.m.



(Bharat Kumar Sharma)
Regional Director
Central Pollution Control Board
RD, Pune



(Suresh Kumar Adapa)
Scientist'D'
Integrated Regional Office,
Ministry of Environment, Forest and
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Nagpur

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A. Suresh Kumar

(Suresh Kumar Adapa)

Scientist'D'

Regional Office (West Central Zone),
Ministry of Environment, Forest and
Climate Change
Nagpur

PLACE: NAGPUR
DATED: 10.09.2020

SUMMARY OF ACTION TAKEN BY THE JOINT COMMITTEE IN COMPLIANCE OF ORDER DATED 20.07.2020 OF THE HON'BLE TRIBUNAL IN THE MATTER OF OA NO. 77/2019 (MOHAN PRAHLAD BRAHME VS. MEMBER SECRETARY, STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY & ORS.

1. Hon'ble National Green Tribunal, Principal Bench, New Delhi, in the matter of OA No. 77/2019 (Mohan Prahlad Brahme Versus Member-Secretary, State Level Environment Impact Assessment Authority & Ors) passed following orders dated 20/7/2020:

"...We constitute a Committee consisting (i) Representative of MoEF&CC, (ii) Representative of CPCB and direct them to inspect the area and report the exact area under construction and in dispute. In case it is found that the area is above 20,000 sq. mts. and within the purview of EC then the Committee immediately serve a notice with regard to no further construction on the site and submit the report immediately to this Tribunal and no occupancy certificate be issued till further order of this Tribunal..."

2. In compliance of the aforesaid orders, the Joint Committee comprising representatives of Ministry of Environment, Forest and Climate Change, Central Pollution Control Board held a meeting on 07.08.2020. Minutes of the meeting is given at **Annexure I**.

The committee decided that so as to report the exact area under construction (viz. the built up or covered area on all floors put together, including its basement and other service areas, as stipulated vide notification no. S.O. 3252(E) dated 22nd December, 2014, under the Environment (Protection) Act, 1986) during its inspection, there is need of technical support from relevant agency such as Central Public Works Department (CPWD).

Accordingly, local Central Public Works Department (CPWD) office viz. i.e. Ghatkopar (W), Mumbai followed by Chief Engineer (Mumbai-I) of CPWD were requested vide email dated 10/8/2020 and 21/8/2020 respectively to depute technical officials for providing support to the committee constituted by Hon'ble NGT. Office of Chief Engineer (Mumbai-I), CPWD, vide letter dated 25.08.2020, deputed the following officers to provide technical support to the committee:

- (i) Shri. Nitesh Sahu, Architect, O/o Chief Engineer (Mumbai-I), CPWD
- (ii) Shri. Damodar S. Boge, Assistant Engineer, O/o EE(Civil), Mumbai-II, CPWD

3. 2nd meeting of the committee along with the aforesaid nominee officers of CPWD was held through video conference on 01.09.2020 to discuss the way forward for carrying out the measurement of built up area. During the meeting it was decided that :

- (a) A surveyor would be required for measurement of the built up area.
 (b) In order to save the time, Shri. Damodar S. Boge, Assistant Engineer, O/o EE (Civil), Mumbai-II, CPWD, may identify a surveyor by obtaining quotations from surveyors associated with his office. The surveyor will visit the site and submit quotation with time frame for the preparation of plans/drawings of the built up area as per the site condition of the construction project under reference.

Minutes of the 2nd meeting is given at **Annexure II**.

4. The committee along with the officers of CPWD in its 3rd meeting held through video conference during September 08-09, 2020, reviewed the quotations received from surveyors having license from Municipal Corporation of Greater Mumbai (MCGM) and working with CPWD and decided that all floor plan drawings with measurements may be the right way of reporting built up area.

Based on the above quotations, a surveyor has been identified who has submitted a period of 25 days (after awarding the work) in reporting built up area with all floor plan drawings (including basements and parking floors, etc.) and measurements. The surveyor's terms & conditions have also been finalised.

The committee along with officers of CPWD has decided to inspect the construction project site under reference during work of reporting of the built up area by the surveyor. The committee along with officers of CPWD has also sought one week after submission of the deliverables by the surveyor to examine the report of the surveyor and submit its report to MoEF&CC. Minutes of the 3rd meeting is given at **Annexure III**.

The work of awarding the work to the aforesaid identified surveyor is under progress.

5. In view of the above and that:

- (i) a surveyor with terms & conditions has been identified;
 (ii) the work of award of work to the surveyor is under progress;

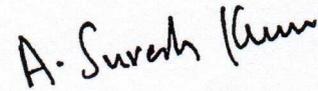
- (iii) the surveyor requires 25 days(after awarding the work) in reporting built up area with all floor plan drawings (including basements and parking floors, etc.) and measurements during which the committee along with the deputed CPWD officers shall inspect the construction project site under reference, and;
- (iv) one week time sought by the committee along with the deputed CPWD officers to examine report of the surveyor and submit its report to MoEF&CC; ,

it is humbly submitted that the Hon'ble Tribunal may kindly consider grant of time to the committee till October 25, 2020 for submission of its report to the Hon'ble Tribunal.

It is humbly prayed that the Hon'ble Tribunal may kindly consider the above submissions of the joint committee.



(Bharat Kumar Sharma)
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Central Pollution Control Board
RD, Pune



(Suresh Kumar Adapa)
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ANNEXURE - I

Minutes of meeting of the committee (constituted by the Hon'ble NGT vide order dated 20.7.2020 in the matter of OA No. 77/2019 (WZ)) held on 07/8/2020

In the matter of OA No. 77/2019 (WZ); Mohan Prahlad Brahme Versus Member-Secretary, State Level Environment Impact Assessment Authority & Ors. before the Hon'ble National Green Tribunal (NGT), the applicant alleges construction of a Slum Rehabilitation Scheme (SRS) at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai by M/s JP Realtors along with M/s Suraksha Realty without obtaining prior environmental clearance even when the area involved is more than 20,000 sq. mts. It is stated that the area of the construction has been misrepresented as 18932 sq. mts which would be evident from a statement prepared by Anil L. Korgaonkar a registered Architect which clearly shows the actual area constructed to be 21738.75.

During the hearing on 20/7/2020, the Hon'ble NGT observed that the issue involved in this application is as to whether the Environmental Clearance is required or not and as to whether the area is below 20,000 sq.mts. or more than that. Further, the Hon'ble NGT passed the following order vide order dated 20/7/2020:

"...We constitute a Committee consisting (i) Representative of MoEF&CC, (ii) Representative of CPCB and direct them to inspect the area and report the exact area under construction and in dispute. In case it is found that the area is above 20,000 sq. mts. and within the purview of EC then the Committee immediately serve a notice with regard to no further construction on the site and submit the report immediately to this Tribunal and no occupancy certificate be issued till further order of this Tribunal..."

Copy of the aforesaid order dated 20/7/2020 is given at Annexure A.

In order to comply with aforesaid order of the Hon'ble NGT, meeting of the committee, as constituted by the Hon'ble NGT, was held through video conference at 3:30 PM on 07/8/2020 and the following official participated:

- (i) Shri Suresh Kumar Adapa, Scientist 'D', Regional Office, Ministry of Environment, Forest and Climate Change (MoEF&CC)
- (ii) Shri Bharat Kumar Sharma, Regional Director, Regional Directorate Pune, Central Pollution Control Board (CPCB)

The committee noted that threshold limit under column 4 for environmental clearance pertaining to Project or Activity - "Building and Construction projects" at Sl No. 8(a) of Schedule of the

Environment Impact Assessment Notification 2006 vide notification no. S.O. 1533(E) dated 14th September, 2006, under the Environment (Protection) Act, 1986, are as below:

SCHEDULE

(See paragraph 2 and 7)

LIST OF PROJECTS OR ACTIVITIES REQUIRING PRIOR ENVIRONMENTAL CLEARANCE

Project or Activity		Category with threshold limit		Conditions if any
		A	B	
1		Mining, extraction of natural resources and power generation (for aspecifiedproduction capacity)		
(1)	(2)	(3)	(4)	(5)
...				
8		Building /Construction projects/Area Development projects and Townships		
8(a)	Building and Construction projects		≥20000 sq.mtrs and <1,50,000 sq.mtrs. of built-up area#	#(built up area for covered construction; in the case of facilities open to the sky, it will be the activity area)
...				

Subsequently, vide notification S.O. 695(E) dated 04th April, 2011, under the said Act, entries in the above column (5) in respect of Sl. No. 8(a) was substituted as below:

"The built up area for the purpose of this Notification is defined as "the built up or covered area on all the floors put together including its basement(s) and other service areas, which are proposed in the building/construction projects."

Thereafter, the aforesaid entries in respect of Sl. No. 8(a) have been amended vide notification no. S.O. 3252(E) dated 22nd December, 2014, under the Environment (Protection) Act, 1986 and the same are as below:

(1)	(2)	(3)	(4)	(5)
8(a)	Building and Construction projects		>20000 sq.mtrs and <1,50,000 sq. mtrs. of built up area	The term "built up area" for the purpose of this notification the built up or covered area on all floors put together, including its basement and other service areas, which are proposed in the building or construction projects. Note 1.- The projects or activities shall not include industrial shed, school, college, hostel for educational institution, but such

				<p>buildings shall ensure sustainable environmental management, solid and liquid waste management, rain water harvesting and may use recycled materials such as fly ash bricks.</p> <p>Note 2.- "General Conditions" shall not apply.</p>
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Copy of the aforesaid notifications dated 14th September, 2006 and dated 22nd December, 2014 are given at Annexure B and C respectively.

The committee decided that so as to report the exact area under construction (viz. the built up or covered area on all floors put together, including its basement and other service areas, as stipulated vide notification no. S.O. 3252(E) dated 22nd December, 2014, under the Environment (Protection) Act, 1986) during the inspection, there is need of technical support from relevant agencies. Accordingly, the committee may request local Central Public Works Department (CPWD) office i.e. Ghatkopar (W), Mumbai, for deputing a technical official who can provide necessary technical support to the committee in reporting exact built up area of the Building and Construction Project under reference of Slum Rehabilitation Scheme (SRS) at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai.

Next meeting may be convened along with deputed official from CPWD.

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Annexure- II**Minutes of 2nd meeting of the committee (constituted by the Hon'ble NGT vide order dated 20.7.2020 in the matter of OA No. 77/2019 (WZ)) held on 01/9/2020**

In the matter of OA No. 77/2019 (WZ); Mohan Prahlad Brahme Versus Member Secretary, State Level Environment Impact Assessment Authority & Ors. before the Hon'ble National Green Tribunal (NGT), the applicant alleges construction of a Slum Rehabilitation Scheme (SRS) at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai by M/s JP Realtors along with M/s Suraksha Realty without obtaining prior environmental clearance even when the area involved is more than 20,000 sq. mts. It is stated that the area of the construction has been misrepresented as 18932 sq. mts which would be evident from a statement prepared by Anil L. Korgaonkar a registered Architect which clearly shows the actual area constructed to be 21738.75.

During the hearing on 20/7/2020, the Hon'ble NGT observed that the issue involved in this application is as to whether the Environmental Clearance is required or not and as to whether the area is below 20,000 sq.mts. or more than that. Further, the Hon'ble NGT passed the following order vide order dated 20/7/2020:

"...We constitute a Committee consisting (i) Representative of MoEF&CC, (ii) Representative of CPCB and direct them to inspect the area and report the exact area under construction and in dispute. In case it is found that the area is above 20,000 sq. mts. and within the purview of EC then the Committee immediately serve a notice with regard to no further construction on the site and submit the report immediately to this Tribunal and no occupancy certificate be issued till further order of this Tribunal..."

In order to comply with aforesaid order of the Hon'ble NGT, 1st meeting of the committee, as constituted by the Hon'ble NGT, was held through video conference at 3:30 PM on 07/8/2020 and the following official participated:

- (i) Shri Suresh Kumar Adapa, Scientist'D', Regional Office, Ministry of Environment, Forest and Climate Change (MoEF&CC)
- (ii) Shri Bharat Kumar Sharma, Regional Director, Regional Directorate Pune, Central Pollution Control Board (CPCB)

In the 1st meeting, committee decided that so as to report the exact area under construction (viz. the built up or covered area on all floors put together, including its basement and other service areas, as stipulated vide notification no. S.O. 3252(E) dated 22nd December, 2014, under the

Environment (Protection) Act, 1986) during its inspection, there is need of technical support from relevant agency such as Central Public Works Department (CPWD). Accordingly, local Central Public Works Department (CPWD) office viz. i.e. Ghatkopar (W), Mumbai followed by Chief Engineer (Mumbai-I) of CPWD were requested vide email dated 10/8/2020 and 21/8/2020 respectively to depute technical officials for providing support to the committee constituted by Hon'ble NGT. Office of Chief Engineer (Mumbai-I), CPWD, vide letter dated 25.08.2020, deputed the following officers to provide technical support to the committee:

- (i) Shri. Nitesh Sahu, Architect, O/o Chief Engineer (Mumbai-I), CPWD
- (ii) Shri. Damodar S. Boge, Assistant Engineer, O/o EE(Civil), Mumbai-II, CPWD

2nd meeting of the committee along with the aforesaid deputed officers of CPWD was held through video conference on 01.09.2020 at 05:00 PM to discuss the way forward for carrying out the measurement of built up area of the construction project under reference. Following officers participated in the meeting:

- (i) Shri Suresh Kumar Adapa, Scientist'D', Regional Office, Ministry of Environment, Forest and Climate Change (MoEF&CC)
- (ii) Shri Bharat Kumar Sharma, Regional Director, Regional Directorate Pune, Central Pollution Control Board (CPCB)
- (iii) Shri. Nitesh Sahu, Architect, O/o Chief Engineer (Mumbai-I), CPWD
- (iv) Shri. Damodar S. Boge, Assistant Engineer, O/o EE(Civil), Mumbai-II, CPWD

Shri. Bharat Sharma, RD, CPCB Pune briefed the matter to the participants from CPWD. After detailed discussion, the following decisions were taken by the committee along with the deputed officers of CPWD:

- (a) A surveyor would be required for measurement of the built up area.
- (b) In order to save the time, Shri. Damodar S. Boge, Assistant Engineer, O/o EE (Civil), Mumbai-II, CPWD, may identify a surveyor by obtaining quotations from surveyors working with CPWD. The surveyor will visit the site and submit quotation with time frame for the preparation of plans/drawings of the built up area as per the site condition of the construction project under reference.
- (c) The charges for carrying out the above work will be paid by Regional Office (WCZ), MoEF&CC, Nagpur.
- (d) It has been decided that the work of hiring of surveyor will be completed by 8th of September 2020 and next meeting of the committee may be held on 08/9/2020.

The meeting ended with vote of thanks.

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Annexure- III**Minutes of 3rd meeting of the committee (constituted by the Hon'ble NGT vide order dated 20.7.2020 in the matter of OA No. 77/2019 (WZ)) held on 01/9/2020**

In the matter of OA No. 77/2019 (WZ); Mohan Prahlad Brahme Versus Member Secretary, State Level Environment Impact Assessment Authority & Ors. before the Hon'ble National Green Tribunal (NGT), the applicant alleges construction of a Slum Rehabilitation Scheme (SRS) at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai by M/s JP Realtors along with M/s Suraksha Realty without obtaining prior environmental clearance even when the area involved is more than 20,000 sq. mts. It is stated that the area of the construction has been misrepresented as 18932 sq. mts which would be evident from a statement prepared by Anil L. Korgaonkar a registered Architect which clearly shows the actual area constructed to be 21738.75.

During the hearing on 20/7/2020, the Hon'ble NGT observed that the issue involved in this application is as to whether the Environmental Clearance is required or not and as to whether the area is below 20,000 sq.mts. or more than that. Further, the Hon'ble NGT passed the following order vide order dated 20/7/2020:

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In order to comply with aforesaid order of the Hon'ble NGT, 1st meeting of the committee, as constituted by the Hon'ble NGT, was held through video conference at 3:30 PM on 07/8/2020 and the following official participated:

- (i) Shri Suresh Kumar Adapa, Scientist'D', Regional Office, Ministry of Environment, Forest and Climate Change (MoEF&CC)
- (ii) Shri Bharat Kumar Sharma, Regional Director, Regional Directorate Pune, Central Pollution Control Board (CPCB)

In the 1st meeting, committee decided that so as to report the exact area under construction (viz. the built up or covered area on all floors put together, including its basement and other service

areas, as stipulated vide notification no. S.O. 3252(E) dated 22nd December, 2014, under the Environment (Protection) Act, 1986) during its inspection, there is need of technical support from relevant agency such as Central Public Works Department (CPWD). Accordingly, 2nd meeting of the committee along with the deputed officers of CPWD was held through video conference on 01.09.2020 wherein after detailed discussion, the following decisions were taken:

- (a) A surveyor would be required for measurement of the built up area and prepare the measured drawings.
- (b) In order to save the time, Shri. Damodar S. Boge, Assistant Engineer, O/o EE (Civil), Mumbai-II, CPWD, may identify a surveyor by obtaining quotations from surveyors working with CPWD. The surveyor will visit the site and submit quotation with time frame for the preparation of plans/drawings of the built up area as per the site condition of the construction project under reference.
- (c) The charges for carrying out the above work will be paid by Regional Office (WCZ), MoEF&CC, Nagpur.
- (d) It has been decided that the work of hiring of surveyor will be completed by 8th of September 2020 and next meeting of the committee may be held on 08/9/2020.

Accordingly, third meeting of the committee was held on 08/9/2020 and 09/9/2020 and the following officials participated:

- (i) Shri Suresh Kumar Adapa, Scientist 'D', Regional Office, Ministry of Environment, Forest and Climate Change (MoEF&CC)
- (ii) Shri Bharat Kumar Sharma, Regional Director, Regional Directorate Pune, Central Pollution Control Board (CPCB)
- (iii) Shri. Nitesh Sahu, Architect, O/o Chief Engineer (Mumbai-I), CPWD
- (iv) Shri. Damodar S. Boge, Assistant Engineer, O/o EE(Civil), Mumbai-II, CPWD

Three quotations, as obtained by Shri. Damodar S. Boge, Assistant Engineer from surveyors having license from Municipal Corporation of Greater Mumbai (MCGM) and working with CPWD, were discussed.

The surveyor M/s K K Enterprises has submitted two quotations having different scope of work i.e. "Total Station survey of building outline, calculating total construction area, preparation of all floors drawings with all floor plate area calculations" and "Total Station survey of outline of building, calculating total construction area. Not preparing all floor plan drawings only calculations" with duration of 20 days site work & 07 days office work and 05 days site work & 03 days office work and total charges of Rs. 2,15,500/- + GST and Rs. 58,500/- +GST respectively.

- M/s Zenmarc Surveys Pvt Ltd. has submitted quotation having scope of work as "Preparation of Floor plan of "A" Wing and "B" Wing Building; Preparation of building floor plan with site measurements, and submitting all the drawings in the Auto CAD format in the scale of 1:100 in 1 Sets the soft and hard copies each" with duration of 25 days for work completion and total charges of Rs. 1,90,000/- + GST and Deliverable Charges (Survey drawing incorporating all the existing features, in Auto Cad format & submitting one colour print out of the final survey drawing for entire area surveyed provided in a CD) of Rs. 2,000/- +GST.

Copy of the said three quotations are given at Annexure A, B and C respectively.

After detailed discussions, the following decisions were taken by the committee along with the deputed officers of CPWD:

- (i) Instead of just calculating the total construction area, all floor plan drawings with measurements may be the right way of reporting built up area. Among two of the aforesaid quotations meeting the said scope of work of all floor plan measured drawings and area calculation sheet, the quotation submitted by M/s Zenmarc Surveys Pvt Ltd. (given at Annexure-C) is the lowest quote.
- (ii) The work of reporting built up area with all floor plan drawings (including basements and parking floors, etc.) and measurements may, therefore, be awarded to M/s Zenmarc Surveys Pvt Ltd. with the following:
 - (a) Scope of Work - Preparation of Measured drawings of Floor plans in Autocad (softcopy) & 1 Set hard copies each in the scale of 1:100. and area calculation sheet of "A" Wing and "B" Wing of completed/ongoing project at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai
 - (b) Duration of the Work – The work shall be completed within 25 days from date of award of work
 - (c) Deliverables – Total built up area constructed (in sq. m.) of the completed/ongoing project at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai, along with survey drawing(measured drawings) incorporating all the existing features, in Auto Cad format & submitting one colour print out of the final survey drawing for entire area surveyed provided in a CD.
 - (d) Payable - Total charges of Rs. 1,90,000/- + GST and Deliverable Charges of Rs. 2,000/- +GST shall be made to M/s Zenmarc Surveys Pvt Ltd. upon submission of the aforesaid deliverables.
 - (e) M/s Zenmarc Surveys Pvt Ltd. shall inform progress of work within ten days after award of work to CPWD, MoEF&CC and CPCB whose representative(s) shall verify

the on-going survey work and may give their technical inputs to M/s Zenmarc Surveys Pvt Ltd. who shall incorporate such technical inputs in executing the work.

- (iii) The committee along with the deputed CPWD officers shall inspect the construction project site under reference during work of reporting of the built up area by M/s Zenmarc Surveys Pvt Ltd.
- (iv) One week time after submission of the deliverables by M/s Zenmarc Surveys Pvt Ltd. may be required by the committee along with the deputed CPWD officers to examine the report of M/s Zenmarc Surveys Pvt Ltd. and submit its report to MoEF&CC.

The meeting ended with vote of thanks.

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Annexure- IV

Item No. 3 (Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
(Through Video Conferencing)**

Original Application No. 77/2019 (WZ)
(I.A. No. 123/2019)

Mohan Prahlad Brahme

Applicant(s)

Versus

Member-Secretary, State Level
Environment Impact Assessment Authority & Ors.

Respondent(s)

Date of hearing: 20.07.2020

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER**

For Applicant(s) : Mr. Aditya Pratap, Advocate for Applicant &
Ms. Vrushali M. Brahme, Applicant in Person
For Respondent(s) : Mr. Girish Utangale, Advocate for Respondent No. 2
Mr. Raghunath B. Mahabal, Advocate for Respondent
No.3
Mr. Sachin Gore, Advocate

ORDER

1. The matter was taken up on 18th March, 2020 and this Tribunal directed the parties as follows:

"1. The applicant in this case alleges construction of a Slum Rehabilitation Scheme (SRS) at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai by Mssrs. JP Realtors along with Mssrs. Suraksha Realty without obtaining prior environmental clearance even when the area involved is more than 20,000 sqmts. It is stated that the area of the construction has been misrepresented as 18932 sqmts which would be evident from a statement prepared by Anil L. Korgaonkar a registered Architect which clearly shows the actual area constructed to be 21738.75.

2. Heard.

3. Issue Notice returnable within three weeks.

4. Applicant is directed to furnish requisites within one week from hence.

5. In the meanwhile, the Respondent no. 2, 3 and 4 shall show cause as to why the interim order for stay sought for by the Applicant shall not be granted.

6. List on 14th April, 2020."

2. In compliance thereof, the respondent no. 2 has submitted a reply in which it has been submitted that the area under construction is below 20,000 sq. mts. On the other hand, the Learned Counsel for the applicant has submitted that the report prepared by expert has been filed by the applicant and area is more than 20,000 sq. mts. i.e. 21738.75 sq. mts. and it requires Environmental Clearance.
3. The issue involved in this application is as to whether the Environmental Clearance is required or not and as to whether the area is below 20,000 sq.mts. or more than that.
4. Both the parties has filed the expert report and opposing the report submitted by the opposite parties.
5. We are of the view that a report on both the points be called from MoEF&CC and CPCB and thus, we constitute a Committee consisting (i) Representative of MoEF&CC, (ii) Representative of CPCB and direct them to inspect the area and report the exact area under construction and in dispute. In case it is found that the area is above 20,000 Sq.mts. and within the purview of EC then the Committee immediately serve a notice with regard to no further construction on the site and submit the report immediately to this Tribunal and no occupancy certificate be issued till further order of this Tribunal.

6. The Committee is further directed to submit the report by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.
7. List it on 11.09.2020.

Sheo Kumar Singh, JM

Dr. Satyawan Singh Garbyal, EM

July 20, 2020
Original Application No. 77/2019 (WZ)
R

RD-Pune/NGT/9

By email

September 15, 2020

From

Bharat K Sharma
Regional Director
Regional Directorate Pune
Central Pollution Control Board
Row House No.1, Nisarg Vihar
Balewadi, Pune -411045

To

M/s Zenmarc Surveys Pvt Ltd.
Rane Estate, Near Jain Temple
Kurar Malad (East)
Mumbai -400 097

Sub.: Award of work for reporting built up area with all floor plan drawings (including basements and parking floors, etc.) and measurements – reg.

This has reference to your quotation dated 08/9/2020 for reporting built up area with all floor plan drawings (including basements and parking floors, etc.) and measurements of of "A" Wing and "B" Wing of completed/ongoing project at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai.

We are pleased to award the said work of reporting built up area with all floor plan drawings (including basements and parking floors, etc.) and measurements of of "A" Wing and "B" Wing of completed/ongoing project at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai with the following terms & conditions:

- (a) Scope of Work - Preparation of Measured drawings of Floor plans in Autocad (softcopy) & 1 Set hard copies each in the scale of 1:100. and area calculation sheet of "A" Wing and "B" Wing of completed/ongoing project at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai.
- (b) Duration of the Work – The work shall be completed within 25 days from date of award of work.
- (c) Deliverables – Reporting of total built up area constructed (in sq. m. including basements and parking floors, etc.) of the completed/ongoing project at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai, along with survey drawing (measured drawings) incorporating all the existing features, in Auto Cad format & submitting one colour print out of the final survey drawing for entire area surveyed provided in a CD.

- (d) Payable - Total charges of Rs. 1,90,000/- (Rupees one lakh ninety thousand only) + GST and Deliverable Charges of Rs. 2,000/- (Rupees two thousand only) +GST shall be made to M/s Zenmarc Surveys Pvt Ltd. upon submission of the aforesaid deliverables.
- (e) M/s Zenmarc Surveys Pvt Ltd. shall inform progress of work within ten days after award of work to CPWD, MoEF&CC and CPCB whose representative(s) shall verify the on-going survey work and may give their technical inputs to M/s Zenmarc Surveys Pvt Ltd. who shall incorporate such technical inputs in executing the work.

Please convey your acceptance immediately and initiate the work, as above.

The matter being related to compliance of order dated 20.7.2020 of the Hon'ble National Green Tribunal in the matter of OA No. 77/2019 (WZ); Mohan Prahlad Brahme Versus Member-Secretary, State Level Environment Impact Assessment Authority & Ors., be taken on priority.

Yours faithfully,



(Bharat K Sharma)
Regional Director, RD Pune

Copy to:

- (i) Shri Suresh Kumar Adapa, Scientist 'D', Ministry of Environment, Forests and Climate Change, West Central Regional Office, Ground Floor, Eastern Wing, New Secretariat Building-Opposite Old VCA Stadium, Civil Lines -Nagpur-440001. – *for kind information and necessary action, please.*
- (ii) I/c F&A, Central Pollution Control Board 'Parivesh Bhawan', East Arjun Nagar, Shahdara, Delhi-110032 – *for kind information and necessary action under budget head "NGT-25%", please.*
- (iii) Shri. Nitesh Sahu, Architect, O/o Chief Engineer (Mumbai-I), CPWD (email: architectce1@gmail.com) - *for kind information and necessary action, please.*
- (iv) Shri. Damodar S. Boge, Assistant Engineer, O/o EE(Civil), Mumbai-II, CPWD (email: ae2mcd5cpwdmum@gmail.com) - *for kind information and necessary action, please.*

ZENMARC SURVEYS PVT. LTD.
CIN : U74999 MH2017 PTC294516Rane Estate, Nr. Jain Temple, Kurar, Malad (East), Mumbai- 400 097.
Tel. 022 2842 5250/ +91 81080 71111 Email : info@zenmarc.in

Date : 09.10.2020

Total Covered Built-up Construction Area certificate

To,
Shri. Bharat K Sharma
Regional Director
Regional Directorate Pune
Central Pollution Control Board
Row House No.1, Nisarg Vihar
Balewadi, Pune -411045

Sub.: Covered Built-up Construction Area with all floor plan drawings (including basements and parking floors, etc.) and measurements

Ref:- RD-Pune/NGT/9 dated September 15, 2020

Sir,

With reference to the subject matter and work order dated 15/9/2020 the work of 'reporting Covered Built-up Constructed Area with all floor plan drawings (including basements and parking floors, etc.) and measurements' has been completed on 09/10/2020 of Rehab "A" Wing and Sale "B" Wing of project at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai. The summary report of Covered Built-up Constructed Area is enclosed as Annexure- I

A) Total Covered Built-up Construction Area of Rehab "A" Wing

Basement Floor Area	-	240.56 Sq m
Ground floor Area	-	245.43 Sq m
1st floor Area	-	251.54 Sq m
2nd floor Area	-	251.63 Sq m
3rd floor Area	-	268.77 Sq m
Typical floor Area (4th to 7th, 9th to 14th, 16th to 19th)	-	3924.34 Sq m (280.31sqm X 14 Floors)
8th and 15th floor Area (Refuge)	-	563.32 Sq m (281.66 Sq m X 2 Floors)
20th floor Area	-	243.47 Sq m
Terrace (Mumty) Area	-	48.07 Sq m
Lift Machine Room & Overhead tank Area	-	85.96 Sq m
Total	-	6123.03 Sq m

Area not considered in Total Covered Built-up Construction Area:

Chajja/Sun Shade (Open to Sky) - 83.39 Sq m

ZENMARC SURVEYS PVT. LTD.

CIN : U74999 MH2017 PTC294516

Rane Estate, Nr. Jain Temple, Kurar, Malad (East), Mumbai- 400 097.
Tel. 022 2842 5250/ +91 81080 71111 Email : info@zenmarc.in



B) Total Covered Built-up Construction Area of Sale "B" Wing

Basement floor Area	-	245.46 Sq m
Ground floor Area	-	266.94 Sq m
1st to 4th podium floor Area	-	2796.20 Sq m (699.05 Sq m X 4 Floors)
5th podium floor Area	-	302.19 Sq m
1st, 8th, 15th & 22nd floor Area (Refuge)	-	1037.00 Sq m (259.25 Sq m x 4 Floors)
29th floor Area (Refuge)	-	264.92 Sq m
Typical floor Area (2nd to 7th, 9th to 14th 16th to 21st, 23rd to 28th & 30th to 34th)	-	7518.25 Sq m (259.25 Sq m x 29 Floors)
Terrace (Mumty) Area	-	89.65 Sq m
Lift Machine Room & Overhead tank Area	-	97.77 Sq m
Fire service floor Area	-	261.88 Sq m
Girder floor Area	-	198.27 Sq m
Total	-	13078.51 Sq m

Area not considered in Total Covered Built-up Construction Area:

Chajja/Sun Shade (Open to Sky) - 268.94 Sq m

- The covered constructed built up area of Rehab 'A' wing and Sale 'B' Wing building is (6123.03 Sq m + 13078.51) = **19201.54 Sq m.**
- The area which is not considered under covered built up area is (83.39 Sq m + 268.94 Sq m) = **352.33 Sq m.** [Chajja/Sun Shade (Open to Sky)].
- Floor wise summary tables for the sale and rehabilitation buildings are enclosed herewith.



Thanking you.
Yours Faithfully,

MR. RUPESH R. RANE
LICENSED SURVEYOR
Licence No.: R/159/L.S.

ZENMARC SURVEYS PVT. LTD.

CIN : U74999 MH2017 PTC294516

Rane Estate, Nr. Jain Temple, Kurar, Malad (East), Mumbai- 400 097.

Tel. 022 2842 5250/ +91 81080 71111 Email : info@zenmarc.in



Annexure- I

Sub.: Covered Built-up Construction Area with all floor plan drawings (including basements and parking floors, etc.) and measurements

Ref:- RD-Pune/NGT/9 dated September 15, 2020

Project: Covered Built-up Constructed Area of Rehab "A" Wing and Sale "B" Wing of project at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai.

Total Covered Built-up Construction Area Summary of "Rehab A Wing"										
Sr. No.	Floor	Total Built-up Area (A) Sq. M	Area Open to sky (Not covered) (B)					Total Covered Built-up Construction Area (A-B) Sq. M	Floorwise Chajja/Sun Shade (Open to Sky) Sq. M	
			Plumbing Duct Sq. M	Fire Duct Sq. M	Electric Duct Sq. M	Surrounding External Wall of Duct Sq. M	Lift Shaft Sq. M			Stairwell Sq. M
1	Basement Floor	240.56							240.56	
2	Ground Floor	255.62		1.13	1.18		6.69	1.19	245.43	19.79
3	1st Floor	277.54	12.6	1.13	1.18	3.21	6.69	1.19	251.54	3.18
4	2nd Floor	277.54	12.51	1.13	1.18	3.21	6.69	1.19	251.63	3.18
5	3rd Floor	293.82	12.51	1.13	1.18	2.35	6.69	1.19	268.77	3.18
6	4th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
7	5th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
8	6th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
9	7th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
10	8th Floor (Refuge)	306.06	12.51	1.13	1.18	1.70	6.69	1.19	281.66	3.18
11	9th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
12	10th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
13	11th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
14	12th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
15	13th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
16	14th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
17	15th Floor (Refuge)	306.06	12.51	1.13	1.18	1.70	6.69	1.19	281.66	3.18
18	16th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
19	17th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
20	18th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
21	19th Floor	304.71	12.51	1.13	1.18	1.70	6.69	1.19	280.31	3.18
22	20th Floor	266.2	10.84	1.13	1.18	1.70	6.69	1.19	243.47	3.18
23	Terrace (Murty)	48.07							48.07	
24	Lift Machine room & Overhead tank	85.96							85.96	
	Total	6623.37	248.62	23.73	24.78	37.67	140.49	24.99	6123.03	83.39

Total Covered Built-up Construction Area : Rehab "A" Wing = 6123.03 Sq.M

Area not considered in Covered Built-up Construction Area : Rehab "A" Wing

1	Chajja/Sun Shade (Open to Sky)	83.39 Sq.M
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MR. RUPESH R. RANE
LICENSED SURVEYOR
Licence No.: R/159/L.S.

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Tel. 022 2842 5250/ +91 81080 71111 Email : info@zenmarc.in



Sub.: Covered Built-up Construction Area with all floor plan drawings (including basements and parking floors, etc.) and measurements

Ref:- RD-Pune/NGT/9 dated September 15, 2020

Project: Covered Built-up Constructed Area of Rehab "A" Wing and Sale "B" Wing of project at CTS No. 628A and 629C of Village Kandivali, Taluka Borivali, (Bundar Pakhadi Road), Mumbai.

Total Covered Built-up Construction Area Summary of "Sale B Wing"												
Sr. No.	Floor	Total Built-up Area (A) Sq. M	Area Open to sky (Not covered) (B)						Total Covered Built-up Construction Area (A-B) Sq. M	Floorwise Chajja/Sun Shade (Open to Sky) Sq. M		
			Plumbing Duct Sq. M	Fire Duct Sq. M	Electric Duct Sq. M	Garbage Chute Sq. M	Surrounding External Wall of Duct Sq. M	Lift Shaft Sq. M			Stairwell Sq. M	
1	Basement Floor	245.46								245.46		
2	Ground Floor	281.75				1.90			11.80	1.11	266.94	
3	1st Podium	714.67			0.55	2.16			11.80	1.11	699.05	
4	2nd Podium	714.67			0.55	2.16			11.80	1.11	699.05	
5	3rd Podium	714.67			0.55	2.16			11.80	1.11	699.05	
6	4th Podium	714.67			0.55	2.16			11.80	1.11	699.05	
7	5th Podium	319.72	1.91		0.55	2.16			11.80	1.11	302.19	
8	1st Floor (Refuge)	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
9	2nd Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
10	3rd Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
11	4th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
12	5th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
13	6th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
14	7th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
15	8th Floor (Refuge)	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
16	9th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
17	10th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
18	11th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
19	12th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
20	13th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
21	14th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
22	15th Floor (Refuge)	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
23	16th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
24	17th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
25	18th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
26	19th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
27	20th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
28	21st Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
29	22nd Floor (Refuge)	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
30	23rd Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
31	24th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
32	25th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
33	26th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
34	27th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
35	28th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
36	29th Floor (Refuge)	297.98	12.78	1.23	0.66	1.90	3.58		11.80	1.11	264.92	7.91
37	30th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
38	31st Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
39	32nd Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
40	33rd Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
41	34th Floor	292.31	12.78	1.23	0.66	1.90	3.58		11.80	1.11	259.25	7.91
42	Terrace (Mumty)	89.65									89.65	
43	Lift Machine room & Overhead tank	97.77									97.77	
44	Fire Service Floor (Between 14 & 15 Floor)	292.31	10.15	1.23	0.66	1.90	3.58		11.8	1.11	261.88	
45	Girder Floor (above 5th Podium Floor)	213.34				2.16			11.80	1.11	198.27	
Total		14342.89	446.58	43.05	25.87	81.36	125.30	495.60	46.62	13078.51	268.94	

Total Covered Built-up Construction Area : Sale "B" Wing = 13078.51 Sq.M

Area not considered in Covered Built-up Construction Area

1	Chajja/Sun Shade (Open to Sky)	268.94 Sq.M
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MR. RUPESH R. RANE
LICENSED SURVEYOR
Licence No.: R/159/L.S.